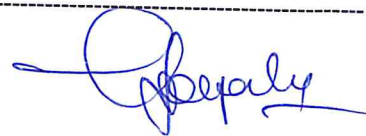


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.100/ 2017	-	For Clarifica- tion	621A (220)	Pune-Embassy Projects Pvt. Ltd., Vs ROC, Karnataka

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THIRUPAL MURIGE PCS 9448884064	Petitioner	

PCS for petitioner is present. He cited two decisions.

List it for further hearing on 28.09.2017.



MEMBER (J)



MEMBER (T)